

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO : 668

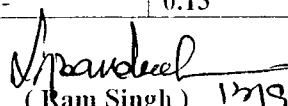
DATED:- 13/9/2019

Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

S. No	Name of the Court.	001 Salary	002 T.E.	006- Tele phone	007- O.E.	014- POL	023-Maintt. & Repairs.	2071- P&ORB (NPS)	364-Wages (Outsourcing)
1	Pr. D&S Judge, Jammu.	---	---	---	---	---	0.60	---	---
2	Pr. D&S Judge, Ganderbal.	30.00	---	---	---	---	0.10	0.30	0.40
3	Pr. D&S Judge, Kathua.	---	0.30	---	---	---	---	0.40	---
4	Pr. D&S Judge, Pulwama.	20.00	---	---	---	0.15	---	0.20	0.28
5	C.J.M. Doda.	15.00	0.50	---	0.25	0.30	---	0.40	0.28
6	C.J.M. Leh.	---	---	---	0.20	---	---	---	---
7	C.J.M. Samba	10.00	---	---	0.10	0.10	---	---	---
8	C.J.M. Kishtwar.	---	---	---	0.15	0.15	---	0.30	---
9	Sub Judge, Chadoora.	15.00	---	---	0.10	0.10	---	0.20	0.28
10	Spl. Mob. Mag. Budgam.	---	---	---	---	---	---	0.40	---
11	Spl. Mob. Mag. Leh.	---	---	---	0.20	---	---	---	---
12	Spl. Mob. Mag. Rajouri.	15.00	0.15	---	---	---	---	0.30	---
13	Elect. Mag. Jammu.	---	---	---	---	0.10	---	0.30	---
14	Munsiff, Pampore.	10.00	---	---	0.15	0.10	---	0.40	0.28
15	Munsiff, Hiranagar.	10.00	0.50	---	0.15	0.10	---	0.30	0.28
16	Munsiff, Samba.	10.00	---	---	0.10	0.10	---	0.20	---
17	Munsiff, Dooru.	10.00	---	---	---	---	---	---	---
18	Munsiff, Shangus.	---	---	---	---	---	---	---	0.28
19.	Munsiff, Nobra.	10.00	0.70	---	0.15	0.20	---	0.50	---
20.	Munsiff, Charasharief.	---	0.25	---	---	---	---	0.40	0.28
21	Ist. Addl. Munsiff, Srinagar.	10.00	0.70	---	0.15	0.15	---	0.50	---
22	Addl. Mob. Mag. Samba.	10.00	0.40	---	0.15	0.10	---	0.40	---
23	Addl. Mob. Mah. Udampur.	15.00	0.40	---	0.15	0.15	---	0.40	---
24	Addl. Distt. Mag. Bhaderwah.	2.00	---	---	---	---	---	0.20	---
25	Tehsildar, Chenani.	---	---	---	---	---	---	0.15	---
26	Tehsildar, Chadoora.	1.00	---	---	---	---	---	0.13	---

By Order.


 (Ram Singh) 13/9
 Joint Registrar(Acetts)

No: 15449-96/AC

Dated: 13/9/2019

Copy to the:-

- 1-4 Pr. D & S Judge, Jammu/Ganderbal/Kathua/Pulwama.
- 5-7 C.J.M. Doda/Leh/Samba/Kishtwar..
- 8. Sub Judge, Chadoora.
- 9-12. Spl. Mob. Mag. Rajouri/Budgam/Leh.
- 13. Elect. Magistrate, Jammu.
- 14-20 Munsiff, Pampore/Hiranagar/Samba/Dooru/Shangus/Nobra/Charasharief.
- 21. Ist. Addl. Munsiff, Srinagar.
- 22-24. Addl. Mob. Mag. Samba/Udampur/Bhaderwah.

- 25-26 Tehsildar, Chenani/Chadoora.
27. Try Officer, Saddar Try. Srinagar.
28. Try. Officer, Sub Try. Distt. Court compl,ex, Janipur, Jammu.
29-47 Treasury Officer, Ganderbal/Kathua/Pulwama/Doda/Leh/Samba/Chadoora/Rajouri/
Budgam/Leh/Pampore/Hiranagar/Dooru/Shangus/Nobra/Charasharief/Udhampur/
Bhaderwah/Chenani/Kishtwar.
..... for information and n/a.
48. Order Book.
49. I/c NIC High Court, Srinagar for uploading on High Court website.


Joint Registrar(Accts) 19/8